

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO.
CA. NO. 16/291/2015

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.05.2017**

NAME OF THE COMPANY :M/s. Trans Asia Auto & General Finance Ltd

SECTION OF THE COMPANIES ACT: 621A

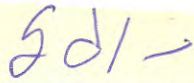
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Manish Raj, Company Prosecutor, ROC Delhi
Ms. Shelly Sharma, Representative of Company

ORDERS

Ms. Shelly Sharma, representative of the Company present. It is submitted on behalf of the Petitioner that the compliance of the statutory requirement in uploading the fresh data has been made. Ld. Company Prosecutor wishes to verify whether the same is in order.

Come up on 15th May, 2017.


[Ina Malhotra]
Member Judicial